

[Secretary]

on the 17th November, 1970, has passed the following motion :—

MOTION

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to leave being granted by the Lok Sabha to withdraw the Bill further to amend the Advocates Act, 1961, which was passed by the Rajya Sabha on the 16th December, 1968 and laid on the Table of the Lok Sabha on the 18th February 1969.”

13 hrs.

RE : ADJOURNMENT MOTION

SHRI HEM BARUA (Mangaldai) : I wanted to draw your attention to the adjournment motion I had tabled this morning pertaining to what the hon. Minister of External Affairs has said. We were given an assurance that the wrong delineation of the India-China boundary would not be repeated by the Russians, but it has been done in the Second Volume of the Russian Encyclopaedia published recently.

SHRI P. K. DEO. (Kalahandi) : I have moved an amendment to the original motion.

MR. SPEAKER : I have not allowed it.

SHRI P. K. DEO : How can you not allow it? The Governor is not here to defend himself. He is being made a scape-goat and the Government will go scot-free. The Prime Minister has played an important part in the U. P. affair. The Home Minister made an air dash from Patna to Lucknow.

MR. SPEAKER : Nothing will go on record if you go on speaking without my permission.

SHRI P. K. DEO : **

श्री अटल बिहारी वाजपेयी (बलरामपुर) : मैं निवेदन करना चाहता हूँ कि हम उत्तर प्रदेश के

मामले पर चर्चा करने जा रहे हैं और इस चर्चा में एटार्नी जनरल श्री नीरेन डे ने जो राय दी थी उसका अवश्य उल्लेख किया जाएगा। इस वास्ते अच्छा हो, अगर उस राय को सदन के सदस्यों में वितरित कर दिया जाए। अभी सदन एक घण्टे के लिए उठेगा और इस बीच मि० नीरेन डे की राय सभी सदस्यों को मिल जानी चाहिए। इस पर तब हम गहराई से और गम्भीरता से विचार कर सकेंगे।

SHRI JYOTIRMOY BASU (Diamond Harbour) : May I say a word ?

श्री रबी राय (पुरी) : श्री नीरेन डे की राय मिल जानी चाहिए।

MR. SPEAKER : About what ?

SHRI JYOTIRMOY BASU : About rushing help from India to Pakistan. People are perishing there.

MR. SPEAKER : I am not prepared to allow it.

13⁰³ hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at two minutes past Fourteen of the Clock.

[SHRI K. N. TIWARY in the Chair]

MOTION RE : CONDUCT OF GOVERNOR OF U. P. IN RECENT CONSTITUTIONAL CRISIS.

श्री श्रीचन्द्र गोयल (चण्डीगढ़) : सभापति महोदय, सदन के लंच के लिए उठने से पहले श्री वाजपेयी ने यह प्रश्न उठाया था कि एटार्नी जनरल, श्री नीरेन डे, की रिपोर्ट सदन के सदस्यों को दे दी जाये, ताकि माननीय सदस्य उस पर विचार कर सकें और इस विवाद में

** Not recorded.